

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/ **203**/2016

Date: 16.12.2016

In partial modification of this office earlier Order No. Estt.(RJS)/ 110/2014 dated 16.09.2014, it is ordered that Presiding Officer of the Court of "**Spl. Judge, ACD Cases No.3, Jaipur**" is hereby authorised as **Second Link Officer** to look after the urgent and routine work of the Court of "**Spl. Judge, ACD Cases No.1, Jaipur**" instead of "Spl. Judge, CBI Cases No.3, Jaipur", during the period of absence or remaining on leave of the Presiding Officer.

Similarly, the Presiding Officer of the Court of "**Spl. Judge, ACD Cases No.3, Jaipur**" is hereby authorised as **First Link Officer** to look after the urgent and routine work of the Court of "**Spl. Judge, ACD Cases No.2, Jaipur**" instead of "Spl. Judge, CBI Cases No.3, Jaipur", during the period of absence or remaining on leave of the Presiding Officer.

**BY ORDER,**

  
**REGISTRAR GENERAL**

No.Estt. (RJS)/ **01/2013/13369**

Date : **16.12.2016**

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi. .
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. **District & Sessions Judge, Jaipur Metropolitan.**
12. Concerned Courts/Treasury Offffer, Jaipur.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
/Jr.Actt./Building Cell/TP Clerk.

  
**REGISTRAR GENERAL**